

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 94 of 2016

Dated: 21st July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:-

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd.Appellant (s)
Versus
Rajasthan Electricity Regulatory Commission & Ors.Respondent (s)**

Counsel for the Appellant (s) : Mr. Ramnesh Jerath
Counsel for the Respondent (s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R.1
Mr. Bipin Gupta
Mr. Sunil Bansal for R.2 to 4

ORDER

Admit. Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 19.08.2016 after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 02.09.2016 after serving copy on the other side.

List the matter on **13.09.2016.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson